

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th of November, 2023

No.HC.VII-17/2023/11048/A. The following officers in Grade-I of the Assam Judicial Service are directed to submit copies of 6 (six) Judgments, preferably 3 (three) in Civil and 3 (three) in Criminal, recently delivered by them, for consideration of their promotion to the post of Selection Grade District & Sessions Judge.

The Judgments should reach this Registry within 15 (fifteen) days from the date of issuance of this Notification.

Name of the officers:

1. Shri Jogeswar Bora, Member, MACT, Sonitpur, Tezpur.
2. Shri Sanjay Hazarika, District & Sessions Judge, Hailakandi.
3. Shri Nogen Senabaya Deori, District & Sessions Judge, Majuli.
4. Shri Paban Chandra Kalita, District & Sessions Judge, Dhubri.
5. Smti Rousan Ara Rahman, District & Sessions Judge Karimganj.
6. Dr Manash Baruah, District & Sessions Judge, Nalbari.
7. Shri Utpal Rajkhowa, Registrar (Vigilance), Gauhati High Court, Guwahati.
8. Smti Mallika Dutta, Member, MACT, Kamrup, Amingaon.
9. Smti Nirmali Talukdar, District & Sessions Judge, Kokrajhar.
10. Shri Syed Imdadur Rahman, District & Sessions Judge, South Salmara-Mankachar.
11. Shri Dipankar Bora, District & Sessions Judge, Tinsukia.
12. Smti Moushumi Dey, District & Sessions Judge, Bongaigaon.
13. Shri Naimuddin Ahmed, District & Sessions Judge, Baksa, Mushalpur.
14. Shri Jitu Mani Barman, District & Sessions Judge, Goalpara.
15. Smti Bobita Kshetry, District & Sessions Judge, Biswanath.
16. Smti Barnali Mahanta, Member, MACT, Goalpara.
17. Shri Romen Baruah, L. R. & Secretary, Judicial Department, Govt. of Assam.
18. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang, Kajalgaon.

By order
Sd/- Aparna Ajitsaria,
REGISTRAR GENERAL

Memo No. HC.VII-17/2023/11049-11068/A.

Dated 14.11.2023

Copy to:-

1. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. Shri Jogeswar Bora, Member, MACT, Sonitpur, Tezpur.
3. Shri Sanjay Hazarika, District & Sessions Judge, Hailakandi.

4. Shri Nogen Senabaya Deori, District & Sessions Judge, Majuli.
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17. Shri Romen Baruah, L. R. & Secretary, Judicial Department, Govt. of Assam.
18. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang, Kajalgaon.
19. ✓ The Project Manager, Gauhati High Court, Guwahati, for uploading in the Gauhati High Court website.
20. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.

Sparna Dikshit 14.11.2023
REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI